

23

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 58/397-398/NCLT/AHM/2016 (New)
C.P. No. 11/397-398/CLB/MB/2014(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company: Sanjivbhai Kiritbhai Patel & Ors.
V/s.
Biocare Remedies Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

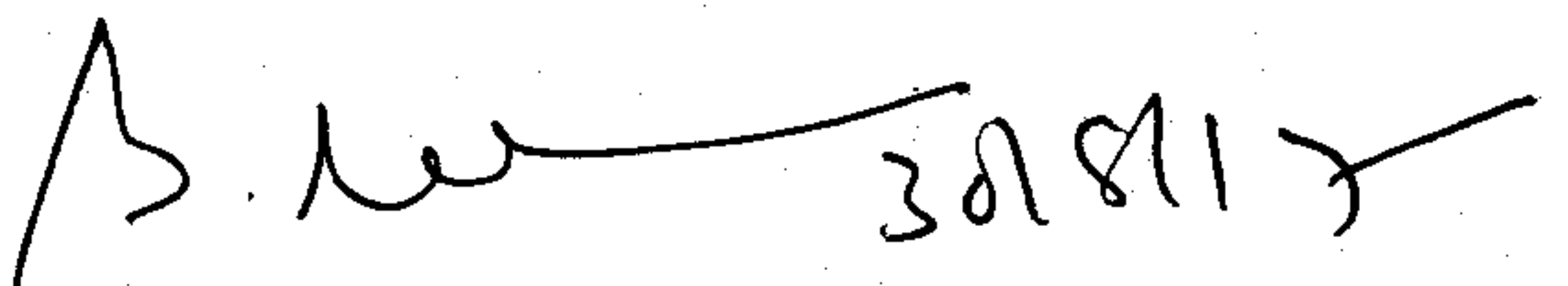
| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------------|-------------|----------------|------------|
| 1. | KIRAN SHAH | C.A. | Petitioner | Kiran Shah |
| 2. | Bharat Rao | Advocate | Petitioner | Bharat Rao |
| 3. | PRATIK THAKKAR | ADVOCATE | Respondent. | Pratik |

ORDER

Learned Advocate Mr. Bharat Rao with Learned FCA Mr. Kiran shah present for Original petitioners. Learned Advocate Mr. Pratik Thakkar present for Respondents.

At request of Learned Counsel for Respondents on the ground that Contempt application and extension of time application is pending.

List the matter on 06.09.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 30th day of August, 2017.